

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

IA 42 of 2017 in TP 64 of 2019 [TP 87 of 2016 (CP 5 of 2015)]

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2020**

**Name of the Company:** Bhanu Pratap Singh Parihar & Ors.  
V/s.  
Healthy Busines Pvt. Ltd. & Ors.

**Section:** 397-398/IA for Directions


**ORDER**

Learned Counsel Mr. Pavan Godiawala appeared for the Respondent no. 4.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 22.01.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 23rd day of October 2020.

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